**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF SEPTEMBER- 2025**

**Form 1**
**List of cases e-filed during the month**

| Sl. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
|---|---|---|---|---|---|---|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - | - | - |

**Form 2**
**List of cases in which e-Payment of Court fees was made during the month**

| Sl. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
|---|---|---|---|---|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - |

**Form 3**
**List of cases in which Electronic Service of Process has taken place during the month**

| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
|---|---|---|---|---|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - |

**Form 4**
**List of total no. of cases randomly allocated during the month**

| Sr. No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|---|---|---|---|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - |

**Form 5**
**List of cases in which Case Management Hearing was held during the month**

| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of case Management Hearing |
|---|---|---|---|---|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - |

**Form 6**
**Contested Commercial Cases disposed during the month of September 2025**

| Sr. No | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation | Date of Decision | Days for disposal | Nature of Disposal (Contested/ Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) |
| 1. | High Court of Meghalaya | East Khasi Hills | FA NO.1 of 2024 | Food Corporation of India and 2 Ors Vs (L) Dranly Lyngdoh represented by Smti. Anita Lyngdoh and 2 Ors | R. Choudhury, G.Bamon, P.Mary War, B.Rymbai, NI. Choudhury Vs Dr.P.Agarwal, M.Zomuanpuii, J.Singh, V.V.Thangu, L.S.Aimol, Mr H.Agarwal, J.S.Bhoyal, Mr BD Konwar, Sr.Adv | 07-05-2024 | - | 01-09-2025 | - | - | - | - | - |
| 2 | High Court of Meghalaya | East Khasi Hills | Arb.A./2/ 2025 | The Union of India Vs M/S Varindera | SK Medhi, G.C.MARBOH , KK Medhi | 12-08-2025 | - | 08-09-2025 | - | - | - | - | - |

| | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | | Construction Ltd | Vs<br>Philemon Nongbri, W.G.R.Mihsil, E.Lalsangluaia<br>,<br>R.Pahsyntiew, R.Mittal. | | | | | | | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Arbitration/9/ 2024 | Meghalaya Power Distribution Corporation Ltd<br>Vs<br>MS Dhar Construction Company | Shri.A.S. Pandey<br>Vs<br>Shri. B. Pathak | 18-06-2024 | - | 19-09-2025 | - | Rejected/ Contested | - | - | - |
| 3. | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Misc Case/9/2024 | Meghalaya Power Distribution Corporation Ltd<br>Vs<br>MS Dhar Construction Company | Shri.A.S. Pandey<br>Vs<br>Shri. B. Pathak | 18-06-2024 | - | 19-09-2025 | - | Rejected/ Contested | - | - | - |
| 4. | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Misc Case/7/2025 | North Eastern Electric Power Corporation Ltd<br>Vs<br>Ms Patel Engineering Limited | Shri. P .Arora<br>Vs<br>Shri. S.Sen | 17-04-2025 | - | 17-09-2025 | - | Allowed/ Contested | - | - | - |
| 5. | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Misc Case/8/2025 | North Eastern Electric Power Corporation Ltd<br>Vs<br>Ms Patel Engineering Limited | Shri. P .Arora<br>Vs<br>Shri. S.Sen | 17-04-2025 | - | 17-09-2025 | - | Allowed/ Contested | - | - | - |
| 6. | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Misc Case/9/2025 | North Eastern Electric Power Corporation Ltd<br>Vs<br>Ms Patel Engineering Limited | Shri. P .Arora<br>Vs<br>Shri. S.Sen | 17-04-2025 | - | 17-09-2025 | - | Allowed/ Contested | - | - | - |
| 7. | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Misc Case/10/ 2025 | North Eastern Electric Power Corporation Ltd<br>Vs<br>Ms Patel Engineering Limited | Shri. P .Arora<br>Vs<br>Shri. S.Sen | 21-04-2025 | - | 17-09-2025 | - | Allowed/ Contested | - | - | - |

| | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 8. | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Misc Case/11/ 2025 | North Eastern Electric Power Corporation Ltd Vs Ms Patel Engineering Limited | Shri. P .Arora Vs Shri. S.Sen | 21-04-2025 | - | 17-09-2025 | - | Allowed/ Contested | - | - | - |
| 9. | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Money Suit/45/2024 | Upamanyu Hazarika Vs M/s BSC-C and CJV and others | Shri.P. Lyngdoh Vs Shri.K.Ch. Gautam | 22-04-2024 | - | 25-09-2025 | - | Plaint Returned/ Contested | - | - | - |
| 10. | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Misc Case/1/2025 | Upamanyu Hazarika Vs M/s BSC-C and CJV and others | Shri.P. Lyngdoh Vs Shri.K.Ch. Gautam | 10-02-2025 | - | 25-09-2025 | - | Plaint Returned/ Contested | - | - | - |
| 11. | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Misc Case/ 16/2025 | Upamanyu Hazarika Vs M/s BSC-C and CJV and others | Shri.P. Lyngdoh Vs Shri.K.Ch. Gautam | 09-05-2025 | - | 25-09-2025 | - | Plaint Returned/ Contested | - | - | - |
| 12 | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Misc Case/ 17/2025 | Upamanyu Hazarika Vs M/s BSC-C and CJV and others | Shri.P. Lyngdoh Vs Shri.K.Ch. Gautam | 14-05-2025 | - | 25-09-2025 | - | Plaint Returned/ Contested | - | - | - |
| 13. | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Misc Case/ 26/2025 | M/s La Monte Enterprise rep by Bhupender Singh Vs Union of India rep by Secretary to the Government of Ministry of Home Affairs | Shri.S.Deb Vs Dr.N.Mozika | 22-09-2025 | - | 25-09-2025 | - | Referred to Arbitration / Contested | - | - | - |
| 14. | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Misc Case/ 27/2025 | M/s La Monte Enterprise rep by Bhupender Singh Vs Union of India rep by Secretary to the Government of Ministry of Home Affairs | Shri.S.Deb Vs Dr.N.Mozika | 25-09-2025 | - | 25-09-2025 | - | Referred to Arbitration / Contested | - | - | - |
| 15. | Judge, Commercial Court, | East Khasi Hills | Commercial Money Suit/17/2022 | Union of India Vs M/s La Monte | Dr.N.Mozika Vs Shri.S.Deb | 25-08-2022 | - | 25-09-2025 | - | Disposed Otherwise / | - | - | - |

| | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Shillong | | | Enterprise | | | | | | Contested | | | |
| 16 | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Misc Case/ 4/2024 | M/s La Monte Enterprise Vs Union of India | Shri.S.Deb Vs Dr.N.Mozika | 21-06-2024 | - | 25-09-2025 | - | Disposed Otherwise / Contested | - | - | - |
| 17 | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Misc Case/ 76/2024 | M/s La Monte Enterprise Vs Union of India | Shri.S.Deb Vs Dr.N.Mozika | 16-12-2024 | - | 25-09-2025 | - | Disposed Otherwise / Contested | - | - | - |

**Form 7**
**Summary of Commercial Cases during the month of September 2025**

| Sr. No. | Court | District | Total number of cases pending on the 1st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|---|---|---|---|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | High Court of Meghalaya | East Khasi Hills | 4 | - | 2 | 2 |
| 2. | Judge 1, Commercial Court, Shillong | East Khasi Hills | 190 | 1 | 8 | 183 |
| 3. | Judge 2, Commercial Court, Shillong | East Khasi Hills | 12 | 4 | 0 | 16 |

## 6(i): Mediation Data on Monthly Basis

| List of cases received for Pre-Institution Mediation and Settlement and Settlement during the month of September, 2025 | | | | | | |
|---|---|---|---|---|---|---|
| Sr. No. | Name of Mediation Centre: | Total number of applications pending on the 1st day of the month | Total number of applications received during the month | Total number of cases settled during the month | Total number of non-starter cases during the month | Total number of applications pending at the end of the month |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | Shillong Mediation Centre, Shillong. | 81 nos | 12 nos. | Nil | 5 nos (Non- Starter) | Total= 88 nos.<br>(83 nos. of applications are in the pre-mediation stage and notices have been served and 5 nos. mediation sittings are pending) |

## Form 6 (ii) : Mediation Data on Quarterly Basis (July-September 2025)

| S. No. | Name of the Authority | Name of Application Received by Authority | Name of Applicant Party | | Nature of Opposite Party | | No. of application slab-Wise as per Schedule-II | | | | | No. of application disposed of as per Rule 3(4) and 3(6) | No. of application Referred for mediation | No. of application Where no settlement arrived at as per Rule 7(1)(ix) | No. of application where parties reached a settlement as per Rule 7(1)(vii) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Individual | Corporate | Individual | Corporate | I | II | III | IV | V | | | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | | | | | (9) | (10) | (11) | (12) |
| 1. | Meghalaya State Legal Services Authority, Shillong | 24 | 4 | 20 | 23 | 1 | 21 | 2 | - | - | 1 | 27 | - | 1 | - |

**PENDENCY OF CASES BEFORE COMMERCIAL COURTS (JULY-SEPTEMBER, 2025)**

| Sl.No | **Judge 1, Commercial Court, Shillong.** | |
|---|---|---|
| 1 | No of such cases pending at the start of the quarter. | **Main= 201**<br>**Misc= 32** |
| 2 | No of such cases allotted during the quarter. | **Main= 03**<br>**Misc= 09**<br>**(Disposal: Main= 15, Misc= 14)**<br>**(Transfer: Main= 06, Misc= 03)** |
| 3 | No of such cases pending at the end of the quarter. | **Main= 183** |
| 4 | No of Commercial Misc Case Pending | **Misc= 24** |

| Sl.No | **Judge 2, Commercial Court, Shillong.** | |
|---|---|---|
| 1 | No of such cases pending at the start of the quarter. | **Main= 00**<br>**Misc= 00** |
| 2 | No of such cases allotted during the quarter. | **Main= 20**<br>**Misc= 04**<br>**(Disposal: Main= 04, Misc= 00)**<br>**(Transfer: Main= 06, Misc= 00)** |
| 3 | No of such cases pending at the end of the quarter. | **Main= 16** |
| 4 | No of Commercial Misc Case Pending | **Misc= 04** |

**PENDENCY OF CASES BEFORE COMMERCIAL COURTS (JULY-SEPTEMBER, 2025)**

| Sl.No | **Judge 1, Commercial Court, Shillong.** | |
|---|---|---|
| 1 | No of such cases pending at the start of the quarter. | **Main= 201**<br>**Misc= 32** |
| 2 | No of such cases allotted during the quarter. | **Main= 03**<br>**Misc= 09**<br>**(Disposal: Main= 15, Misc= 14)**<br>**(Transfer: Main= 06, Misc= 03)** |
| 3 | No of such cases pending at the end of the quarter. | **Main= 183** |
| 4 | No of Commercial Misc Case Pending | **Misc= 24** |

| Sl.No | **Judge 2, Commercial Court, Shillong.** | |
|---|---|---|
| 1 | No of such cases pending at the start of the quarter. | **Main= 00**<br>**Misc= 00** |
| 2 | No of such cases allotted during the quarter. | **Main= 20**<br>**Misc= 04**<br>**(Disposal: Main= 04, Misc= 00)**<br>**(Transfer: Main= 06, Misc= 00)** |
| 3 | No of such cases pending at the end of the quarter. | **Main= 16** |
| 4 | No of Commercial Misc Case Pending | **Misc= 04** |

| Sl.No | **High Court of Meghalaya** | |
|---|---|---|
| 1 | No of such cases pending at the start of the quarter. | **9** |
| 2 | No of such cases allotted during the quarter. | **3** |
| 3 | No of such cases disposed at the end of the quarter. | **3** |
| 4 | No of such cases pending at the end of the quarter. | **9** |